

Written Statement served
on the Advocate of
the applicant on
letter dt 13.9.89 served
from the R No. 3. Date: 23/10/89.

20/9

As the Deputy
Registrar is not
available today, this
case has been placed
before me.

None present for
the applicant. Respondents
by Mr. J. G. Sawant.

The written statement
has been served on the
applicant's Advocate.
The case is thus ready
for hearing. Place on
sine-die list.

P. S. Chandran
(P. S. Chandran)
M(A).

Per Tribunal

7/5/93

As per direction of the Hon'ble Vice Chairman dated 22.1.93, the matter is taken out from Sine-die list.

Fixed for final hearing on 8/7/93

Issue notices to the parties as per order dated

Deputy Registrar
Deputy Registrar

Notice issued to applicants & Respondents on dtd. 2-6-93.

3/6/

O.A.653/88 Date : 14-9-93

¶ Per M.S. Deshpande, V.C. ¶

None for the applicant. Mr. Ajay Arsi for the respondents.

There has been no appearance for the applicant since 22-12-88. He is not present even though a notice was sent to him on 2-6-93.

Application dismissed in default of appearance of the applicant.

U. Savara
(USHA SAVARA)
M(A)

M.S. Deshpande
(M.S. DESHPANDE)
VC

M

✓ Judgment despatched
to Appellant/Respondent(s)
on 14/9/93

See 26/10